

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-193/2011/ 347 /A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Kaushik Kumar Sharma,  
Addl. District and Sessions Judge cum  
I/C District and Sessions Judge  
Kamrup, Amingaon.

Dated Guwahati, the <sup>th</sup> 24 January, 2022.

Sub:- **Casual leave.**

Ref:- Your Email Dated 21<sup>st</sup> January, 2022.

Sir,  
With reference to the above, I am directed to inform you that your prayer for permission to avail **casual leave for one day on 21.01.2022**, has been accepted.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-193/2011/348 /A, dated , 24-01-2022**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

*Sd/-*  
24/1/22  
**JT.REGISTRAR (VIGILANCE)**